

Regd.  
Court Matter

**HP STATE POLLUTION CONTROL BOARD,  
BELOW BCS, PHASE-III, NEW SHIMLA**

No. PCB/OA No. 15/2020/-

69031

Dated:-

6.3.2020

From: The Member Secretary

To

✓  
The Registrar General,  
Hon'ble National Green Tribunal  
Faridkot House, Copernicus Marg, Near India Gate, New Delhi,  
Delhi 110001.

**Subject:- Original Application No. 15/2020 titled B.B.N. Pollution Control Samittee V/s State of HP & ors. pending before the Hon'ble NGT.**

Sir,

Kindly refer to order dated 27-01-2020 passed by Hon'ble National Green Tribunal in the afore-cited matter wherein following directions has been passed:-

*".....Prayer in this application is for dis-continuing the manufacturing activities of soap and hand wash by Raj Industries, village Baghaniya, P.O. Manpura, Tehsil Baddi, District Solan, operating in violation of the environmental norms and causing air and water pollution.*

*Let a factual and action taken report in the matter be furnished by the Himachal Pradesh State PCB by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) within one month.....".*

In this connection, it is submitted that in compliance to afore-cited directions, the unit i.e. M/s Raj Industries was inspected by the Senior Environmental Engineer, HPSPCB Regional Office, Parwanoo, alongwith Junior Environmental Engineer, HPSPCB Regional Office, Baddi on 18-2-2020. As per report the unit started its production in April 2007 after obtaining consent of the HP State Pollution Control Board. The consent to operate was last renewed on 25-9-2019 which is valid up to 31-3-2024.

The unit is mainly manufacturing, soap and soap noodles (81,600 MTPA) and distilled Glycerin (3000MTPA). The intermediate product is industrial Monocarboxylic Fatty Acids (75000MTPA) and by products are Pitch/residue and crude glycerin. The raw material consists of non-edible oils for manufacturing industrial Monocarboxylic Fatty Acids and glycerin.

The unit is extracting the ground water mainly for the purpose of process and domestic use. The 50-60 KLD waste water in industry is generated from human activities (toilets and canteen, RO reject, cooling tower blow, laboratory and floor washing). The waste water generated is treated in Effluent Treatment Plant-



cum-Sewage Treatment Plant of 100 KLD capacity, comprises of physico-chemico treatment followed by biological treatment comprising of miltigrade filter and RO system. The treated waste water is reused in boiler, cooling, flushing of toilets and for gardening purposes. The report indicates that as per record the samples taken in the year 2018 and 2019 are weíl within the prescribed limits.

As per report, for air emission, the unit has also installed four numbers of boilers comprising of two low pressure boilers of 10 TPH capacity each connected to a common stack of 30 meters height and two high pressure boilers of 1.5 TPH capacity followed by stack of 30 mts height. The unit has two Thermic Fluid Heaters of 20 Lac Kcal/hr each and one is stand by. The unit has also installed the alkaline wet scrubber for scrubbing of Sulphur Dioxide (SO<sub>2</sub>) generated in the boiler emission along with online pH control system, the pH of the scrubbing media is maintained above 10.5, in case pH falls below 10.5, the boiler stop working with alarming hooter. During the inspection online emission of SO<sub>2</sub> was 83 ppm (237.38mg.Nm<sup>3</sup>) which is well within prescribed limit of 350 mg/Nm<sup>3</sup>.

Copy of detailed inspection report alongwith recommendations of Senior Environmental Engineer, HPSPCB Regional Office, Parwanoo is enclosed herewith as Annexure-I. The unit has been directed vide letter dated 3-3-2020 (Annexure -II) to implement the recommendations given by the Senior Environmental Engineer, Parwanoo which may kindly be taken / placed on record please.

(Encl: As above)

Yours faithfully



Aditya Negi, (IAS)  
Member Secretary  
HPSPCB, Shimla-9

# H.P. STATE POLLUTION CONTROL BOARD

SCF- 6, 7, 8, Sec-4, Parwanoo, Distt. Solan (H.P.) 173220

Telefax- 01792-234081, Website: <http://hppcb.nic.in/>

No. HPSPCB/R.O. PWN/ SEE/ HEP/ 2019- 2516

Date: 25-02-2020

From: Sr. Environmental Engineer

To

✓ The Member Secretary,  
H.P. State Pollution Control Board,  
Shimla.

Subject: O.A. No. 15/2020 titled as B.B.N. Pollution Control Samitee (H.P) V/s State of H.P.  
& Ors pending before the Hon'ble NGT Delhi.

Sir,

Kindly refer to your letter No. PCB- (DL-276)/ OA No. 15/2020- 1642 dated 31.01.2020 regarding the subject cited above. In this context, it is submitted that unit was inspected by the undersigned along with Sh. Pawan Sharma, JEE, HPSPCB, R.O. Baddi on 18.02.2020. The details inspection report is hereby enclosed along with this letter for your kind information and further necessary action at your end please.

Yours faithfully,

(Dr. Sharawan Kumar  
Sr. Environmental Engineer

Encl: As above.



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**Inspection Report of M/s Raj Industries, Village Belidyore**  
**Tehsil Nalagarh, Distt. Solan, H.P.**

**BACKGROUND NOTE:** - Hon'ble NGT passed the following orders on dated 27.01.2020 in the matter of OA No. 15/2020 titled as B.B.N Pollution Control Samiti (H.P.) V/s State of H.P. & Ors.

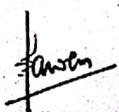
"..... Prayer in this application is for dis-continuing the manufacturing activities of soap and hand wash by Raj Industries, Village Bagbaniya, P.O Manpura, Tehsil Baddi, District Solan, operating in violation of the environmental norms and causing air and water pollution.

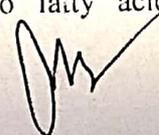
Let a factual and action taken report in the matter be furnished by the Himachal Pradesh State PCB by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) within one month....."

In compliance to the orders of Hon'ble NGT and HP State Pollution Control Board head office letter No.PCB-(DL-276)/OA No.15/2020-1642 dated 31.01.2020, the unit by the name & style of M/s Raj Industries was inspected by Dr. Sharawan Kumar, Senior Environmental Engineer (SEE) Regional Officer, Himachal Pradesh State Pollution Control Board (HPSPCB) Parwanoo and Er. Pawan Sharma, Junior Environmental Engineer HPSPCB Baddi on dated 18.02.2020, the unit is located in Baddi-Nalagarh road at village Belidyore, PO Manpura, Tehsil Nalagarh, Distt. Solan, H.P. On the North side of the unit, there is a unit M/s Lexicon Biotech, on the West and South side there are units namely M/s Hema Industries and M/s Auto meter. On the East side of the factory, there is National Highway and fields. The photograph showing adjoining area of the industry in **Annexure-R1 Photograph P-1**. The observations made during inspection are as under:-

**1.0 Consent Status:-** The unit started its production in April, 2007 after obtaining consent of the State Board. The additional investment made by the unit were enhanced by the prior approval of Department of Industries vide letter No. IND/ SWCA/ NLG/ COP (L&M) 57 dated 10/05/2010. The Consent to Establish & Operate (Expansion) was granted to the Industry by State Board accordingly. The Consent to Operate further renewed vide Board's letter no. HPSPCB No.228 dated 25/09/2019 valid upto 31/03/2024. (**Annexure-R2**)

**2.0 Manufacturing Process:** - The unit is mainly manufacturing, Soap and Soap Noodles 81,600 Metric Tonnes Per Annum (MTPA) and Distilled Glycerin (3000MTPA). The intermediate products is Industrial Monocarboxylic Fatty Acids (75000 MTPA) and by products are Pitch/Residue and crude glycerine. The raw material consists of non-edible oils for manufacturing Industrial Monocarboxylic Fatty Acids (Distilled Fatty Acid) and glycerine. The Caustic Soda and other chemicals added to fatty acid undergoes





saponification process for manufacturing of soaps and soap noodles. The manufacturing process flowchart is enclosed as (Annexure-R3.)

### 3 SOURCES OF POLLUTION: -

(a) **Waste Water Generation and its Treatment**

(b) The unit is extracting the ground water mainly for the purpose of process and domestic use. The waste water 50-60 KLD in industry is generated from human activities (toilets and canteen, RO reject, cooling tower blow down, laboratory and floor washing). The wastewater generated is treated in Effluent Treatment Plant-cum-Sewage Treatment Plant of 100 KLD comprises of physico-chemico treatment followed by biological treatment and tertiary treatment comprising of multigrade filter and RO system . The flow diagram is enclosed as Annexure-R4. The treated wastewater by the unit is reused in boiler, cooling, flushing of toilets and for gardening purposes. The record of reuse of treated wastewater and energy consumption in ETP-cum-STP is as Annexure-R4A .However, the State Board is collecting and analyzing samples to assess the quality of treated waste water and results are tabulated in Table-1. The photographs of effluent treatment plant-cum-sewage treatment plant (ETP-cum-STP) are in Photograph-P2 to Photograph-P7 in Annexure-1:-

**Table-1: Treated Effluent Results**

Date of collection	Report No	pH (5.5 to 9.0)	Total Suspended Solids (100 mg/l)	COD (250 mg/l)	BOD (30 mg/l)	Iron (3 mg/l)	Oil & Grease (10 mg/l)	Total Phosphate (5 mg/l)
19.04.2018	13507	7.78	1.0	12.0	1.2	0.24	Nil	0.16
27.04.2018	13594	7.40	1.0	8.0	0.4	0.22	Nil	0.18
09.08.2018	13828	7.13	9.0	24.0	4.0	ND	Nil	0.074
30.01.2019	CL/WW/ NABL/135	7.70	4.0	16.0	2.0	--	Nil	--
31.10.2019	CL/WW/ NABL/216	8.49	22.0	120.0	18.0	---	0.68	---
19.04.2018	CL/WW/ NABL/135	7.78	1.0	12.0	1.2	0.24	Nil	0.16

**(b) Sources of Air Emission**

The unit has provided four No's boilers comprising of two Low Pressure Boilers of 10Tonnes Per Hour (TPH) capacity each connected to a common stack of 30 mts height and Two High Pressure Boilers of 1.5 TPH capacity followed by stack of 30 mts height. The unit is operating at a time one 10 TPH and one 1.5 TPH boilers other pair is standby. In addition to above boilers the industry is having two Thermic Fluid Heaters of 20 Lac Kcal/hr each and one is standby. These heaters are connected to chimney of 30 mts height. The detail of fuel used and Pollution Control Devices provided are tabulated in **Table-2**. The unit has installed the alkaline wet scrubber for scrubbing of Sulphur Dioxide (SO<sub>2</sub>) generated in the boiler emission along with online pH control system, the pH of the scrubbing media is maintained above 10.5, in case pH falls below 10.5 the boiler stop working with alarming hooter. During the visit the online emission of SO<sub>2</sub> was 83 ppm (237.38 mg/Nm<sup>3</sup>) whereas prescribed limit is 350 mg/Nm<sup>3</sup> The photographs of the Air Pollution Control Devices provided by the unit are in **Photograph-8 to Photograph-11** in **Annexure R1**.

**Table:-2, Capacity of Boilers and Pollution Control Devices**

Description	Capacity	Type of Fuel	Pollution Control Devices Provided
Boiler	10TPH	Pet Coke	Multi Cyclone followed by 2 stage wet scrubber and SO <sub>2</sub> analyser followed by stack of ht. 30 mts
Boiler	10TPH (STAND BY)	Pet Coke	Multi Cyclone, common 2 stage wet scrubber and SO <sub>2</sub> analyser followed by stack of ht. 30 mts
Boiler	1.5TPH (STAND BY)	HSD	Air Pre-heater followed by stack of ht. 30' mts.
Boiler	1.5 TPH	Pet Coke	Cyclone followed by wet scrubber
Heater	20 Lac Kcal/hr	Pet Coke	Cyclone followed by wet scrubber stack ht. of 30 mts.
Heater	20 Lac Kcal/hr	Pet Coke	Cyclone followed by common wet scrubber and stack of ht 30 mts.

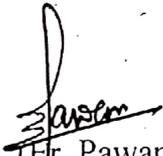


The unit has provided 4(Four) No's of Diesel Generator sets of capacity 500 KVA, 750 KVA, 600 KVA and 62.5 KVA with acoustic enclosure and exhaust muffler.

(c) **Hazardous Waste:** Unit is generating hazardous waste in form of ETP sludge, used oil and same is disposed off to Common Treatment, Storage and Disposal Facility (TSDF) at Dhabota, Tehsil Nalagarh proof of disposal in manifest form-10 is annexed as **Annexure-R5**.

#### 4.0 Recommendations:-

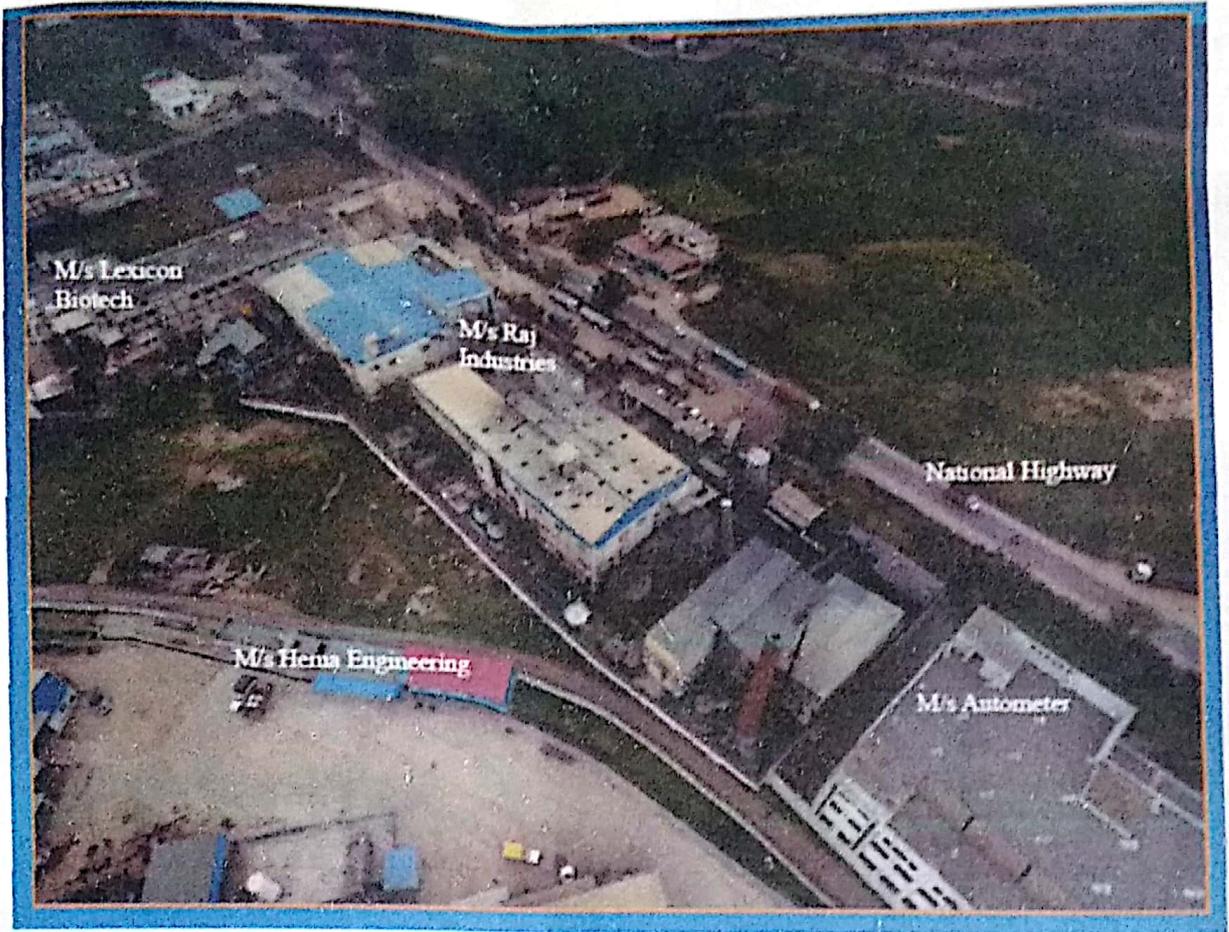
- The unit shall install data logger with continuous display system. The results shall be displayed in public domain on real time basis on State Board website.
- Provision of CCTV camera which shall continuously take the footage of the operation of Effluent Treatment Plant with data backup of one month.



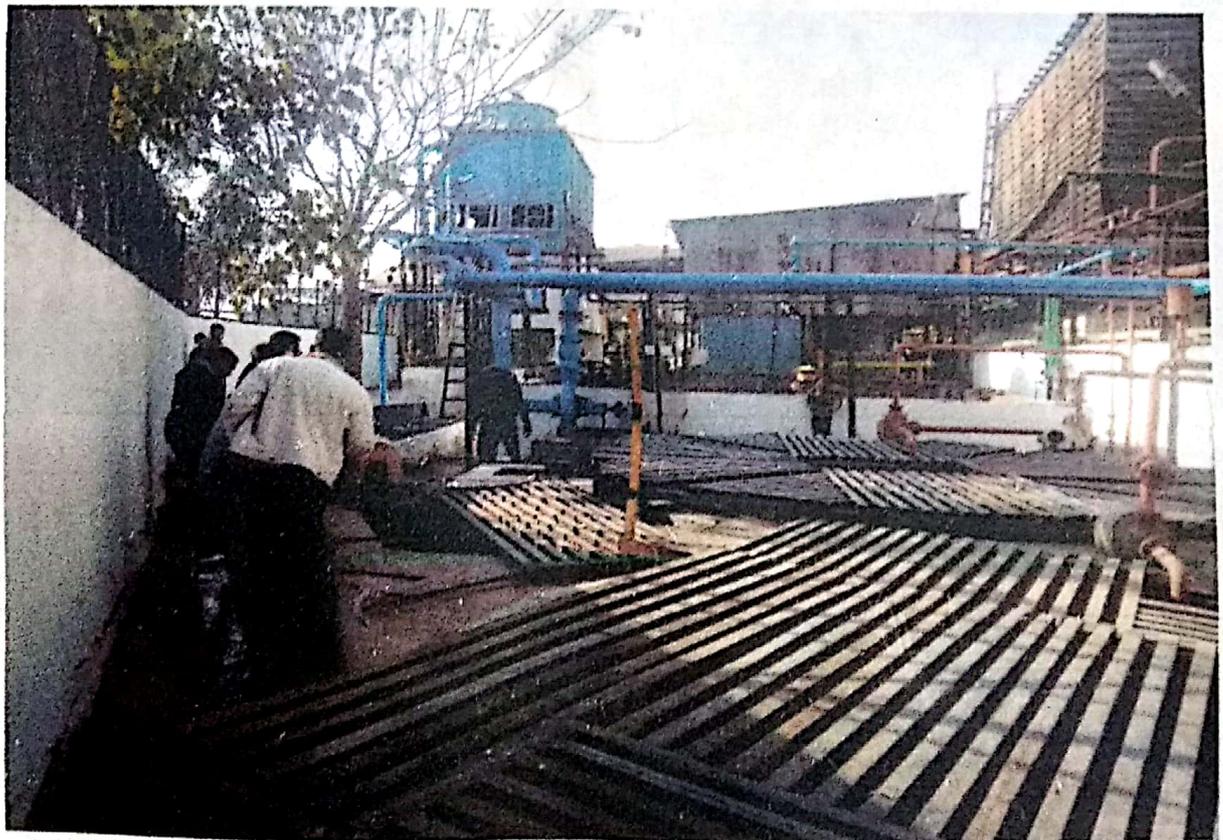
(Er. Pawan Sharma)  
Junior Environmental Engineer  
HPSPCB, Baddi



(Dr. Sharawan Kumar)  
Senior Environmental Engineer  
HPSPCB, Parwanoo



**Photograph P1: Shows the Status of area adjoining M/s Raj Industries**



**Photograph P2: ETP**



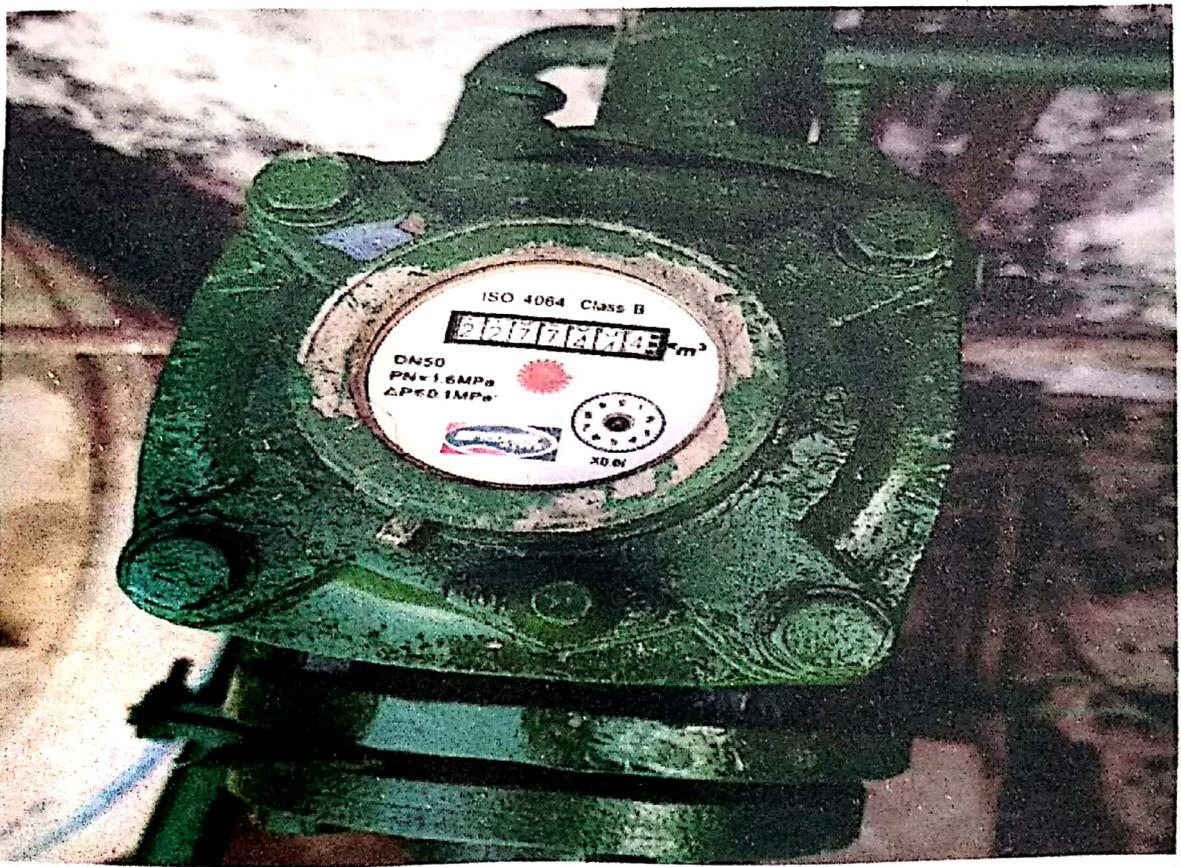
**Photograph P3: Aeration Tank.**



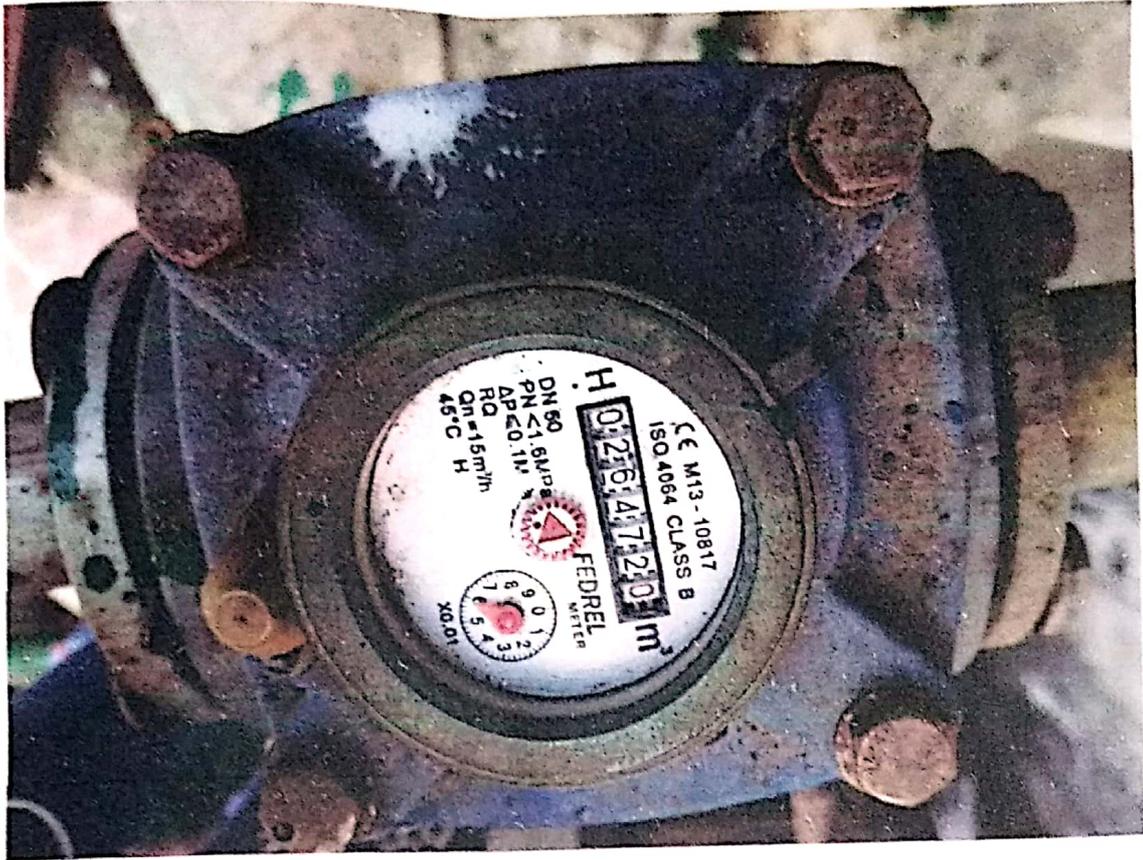
**Photograph P4: RO System.**



**Photograph P5: Energy Meter**



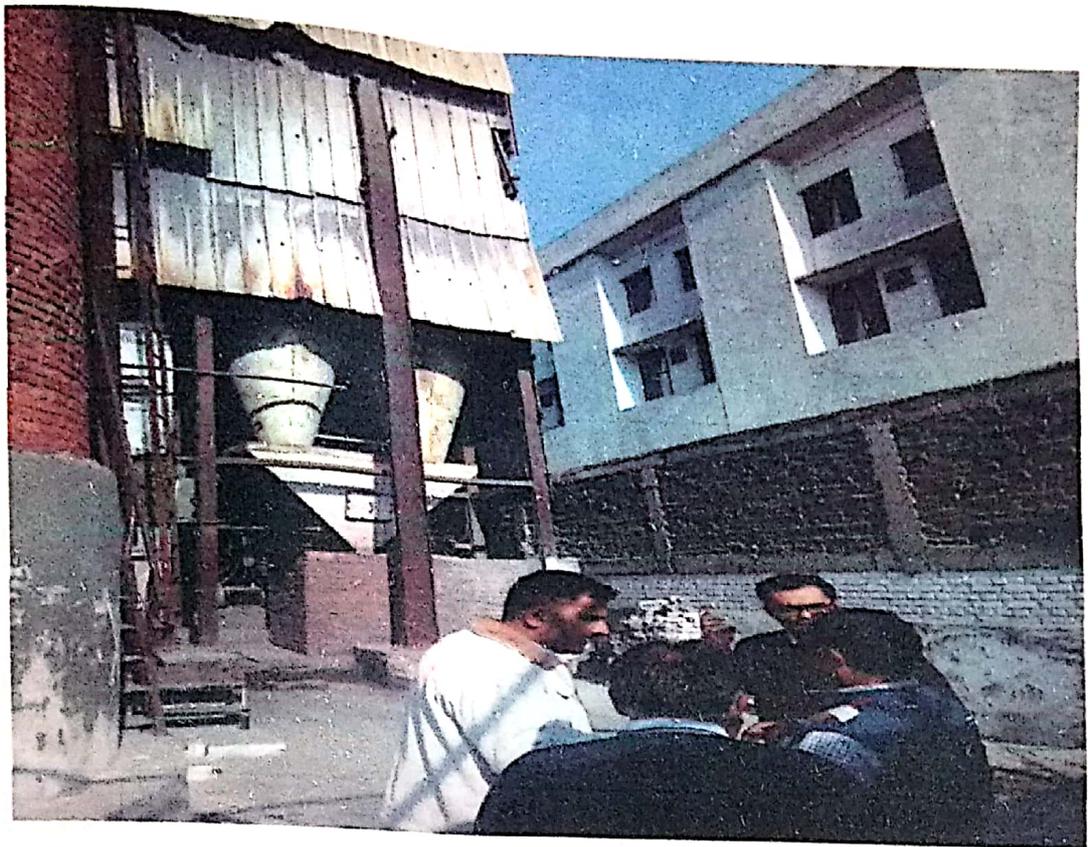
**Photograph P6: RO Permeate Water Meter**



**Photograph P7: RO Reject Reuse Water Meter**



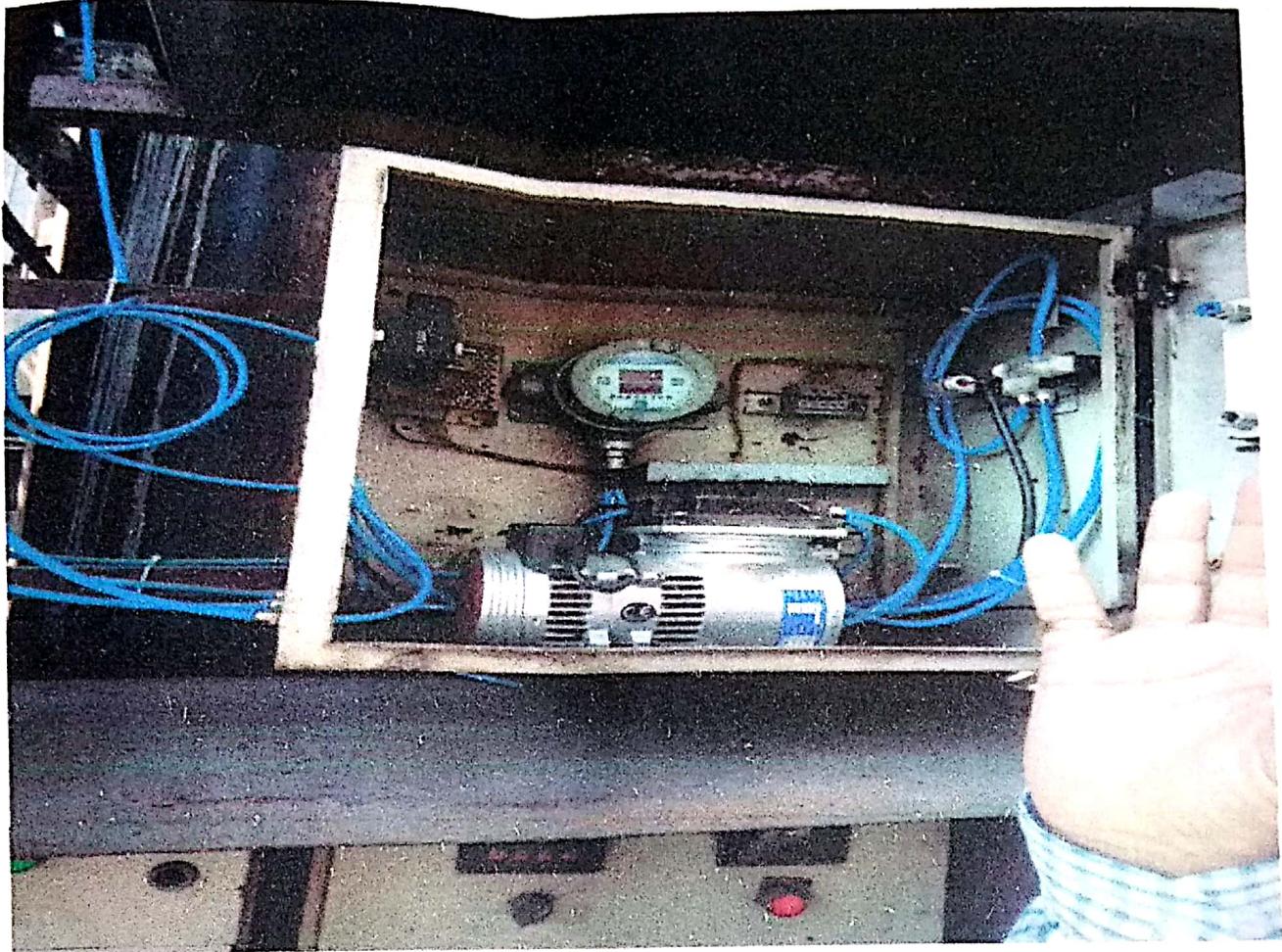
**Photograph P8: Air Pollution Control Device TEEMA Cyclone on Boiler 1**



**Photograph- P9: TEEMA Cyclone (Air Pollution Control Devices) with Boiler2.**



**Photograph- P10: Alkaline Wet Scrubber on Boiler.**



**Photograph- P11: Continuous SO<sub>2</sub> Analyser.**



# H.P. STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009.

Website:- <http://hppcb.nic.in>

Annexure - R2

HPSPCB No : 228

Date: 25/09/2019

Industry Registration ID: 15570

Application No : 1108996

To,

Raj industries  
Vill belidayore, baddi road nalagarh, district solan, hp - 174101belidayore  
Nalagarh  
Solan baddi  
174101

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

## 1. Particulars of Consent to Operate under Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2019/1108996
Consent valid from:	01/04/2019
Consent valid upto:	31/03/2024
Certificate Type :	RENEW
Previous CTO No. & Validity :	

## 2. Particulars of the Industry

Name & Designation of the Applicant	SAHIL BANSAL, (PARTNER)
Address of Industrial premises	Raj industries, Vill belidayore, baddi road nalagarh, district solan, hp - 174101belidayore, Nalagarh, Solan baddi-174101
Category of Industry	Orange
Type of Industry	2999-Miscellaneous (Orange)
Scale of the Industry	Large
Office District	Solan baddi
Capacity	
Raw Materials (Name with quantity per day)	

Raw Materials	Quantity	Unit
CAUSTIC SODA	800	M.T./Month
NON EDIBLE VEGETABLE OIL	7500	M.T./Month
LAURIC ACID	600	M.T./Month
MYRISTIC ACID	45	M.T./Month
PERFUME	10	M.T./Month

**Products (Name with quantity per day)**

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Soap & Soap Noodles	M.T./Year	81600	Industrial Monocarboxylic Fatty Acid	Soap & Soap Noodles
Distilled Glycerin	M.T./Year	3000	Crude Glycerin	Distilled Glycerin
Industrial Monocarboxylic Fatty Acid	M.T./Year	75000	Crude Fatty Acid	Industrial Monocarboxylic Fatty Acid
Pitch/ Residue	M.T./Year	2250	Crude Fatty Acid	Pitch/ Residue
Crude Glycerin	M.T./Year	3200	SWEET WATER	Crude Glycerin

**By-Products, if any, (Name with quantity per day)**

Name of By Products	Unit	Installed Capacity	Average Production
PITCH/RESIDUE	M.T./Year	2250	187.5
CRUDE GLYCERIN	M.T./Year	3200	266

**Details of the Effluent Treatment Plant**

Type of Effluent	Capacity(KLD)	Quantity(KLD)
ETP-cum-STP	100 KLD	1

**Mode of Disposal**

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Boiler Cooling	86	ETP-cum-STP	Recycle
Domestic	7	ETP-cum-STP	Recycle
Domestic	5	ETP-cum-STP	Irrigation/Gardening

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No. of Boiler/Heater/ Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/Heaters /Evaporators/Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3/hour
Boilers	HP-483	10TPH	WATER TUBE	PET COKE	1 MT
Boilers	HP-291	10 TPH(STAND BY)	WATER TUBE	PET COKE	1 MT
Heaters/Evaporators	VTIF-20/6	20 LAC KCAI/HR	IBH TYPE(STAND BY)	PET COKE	0.3 MT
DG Sets	KTA-19-G9	500 KVA	DG SETS	HSD	0.1 KL
DG Sets	KTA-2300G	750 KVA	DG SETS	HSD	0.14 KL
Heaters/Evaporators	V3P-4	20 LAC KCAI/HR	COIL TYPE	PET COKE	0.3 MT
Boilers	HP-312	1.5 TPH(STAND BY)	COIL TYPE	HSD	0.1 KL
Boilers	HP-499	1.5 MT	WATER TUBE	PET COKE	0.12 MT
DG Sets	VTA-28-G3-1	600 KVA	DG SETS	HSD	0.13 KL
DG Sets	53-8G7	62.5 KVA	DG SETS	HSD	0.01 KL

**Type of Air Pollution Control Devices installed**

Equipment Type	Equipment Name	Date of approval of installation	Efficiency(% reduction)	Final concentration of pollution being emitted
MULTI CYCLONE AND WET SCRUBBER	Boilers	Mon Jan 16 00:01:00 2006	93	<350 mg/Nm3

**Sources of emissions and type of pollutants**

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO <sub>2</sub> , NO <sub>x</sub> , H <sub>2</sub> S, Cl, HCl etc. in mg/NM <sup>3</sup>	Height of Vent/outlet/stack from ground level in meters
BOILER(CAPACITY 10 TPH)	SPM 9 KG/HRS, SOX 6.9 KG/HRS	SPM 470mg/NM <sup>3</sup> , SOX 350mg/NM <sup>3</sup>	30
BOILER(CAPACITY 10 TPH) STAND BY	SPM 9 KG/HRS, SOX 6.9 KG/HRS	SPM 470mg/NM <sup>3</sup> , SOX 350mg/NM <sup>3</sup>	30
BOILER(CAPACITY 1.5 TPH)	SPM 9 KG/HRS, SOX 6.9 KG/HRS	SPM 470mg/NM <sup>3</sup> , SOX 350mg/NM <sup>3</sup>	30
BOILER(CAPACITY 1.5 TPH) STAND BY	SPM 9 KG/HRS, SOX 6.9 KG/HRS	SPM 470mg/NM <sup>3</sup> , SOX 350mg/NM <sup>3</sup>	30

ADITYA NEGI

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**Aditya Negi, IAS**  
**Member Secretary**  
**For & on behalf of**  
**( H. P. State Pollution Control Board)**

Endst. No.:

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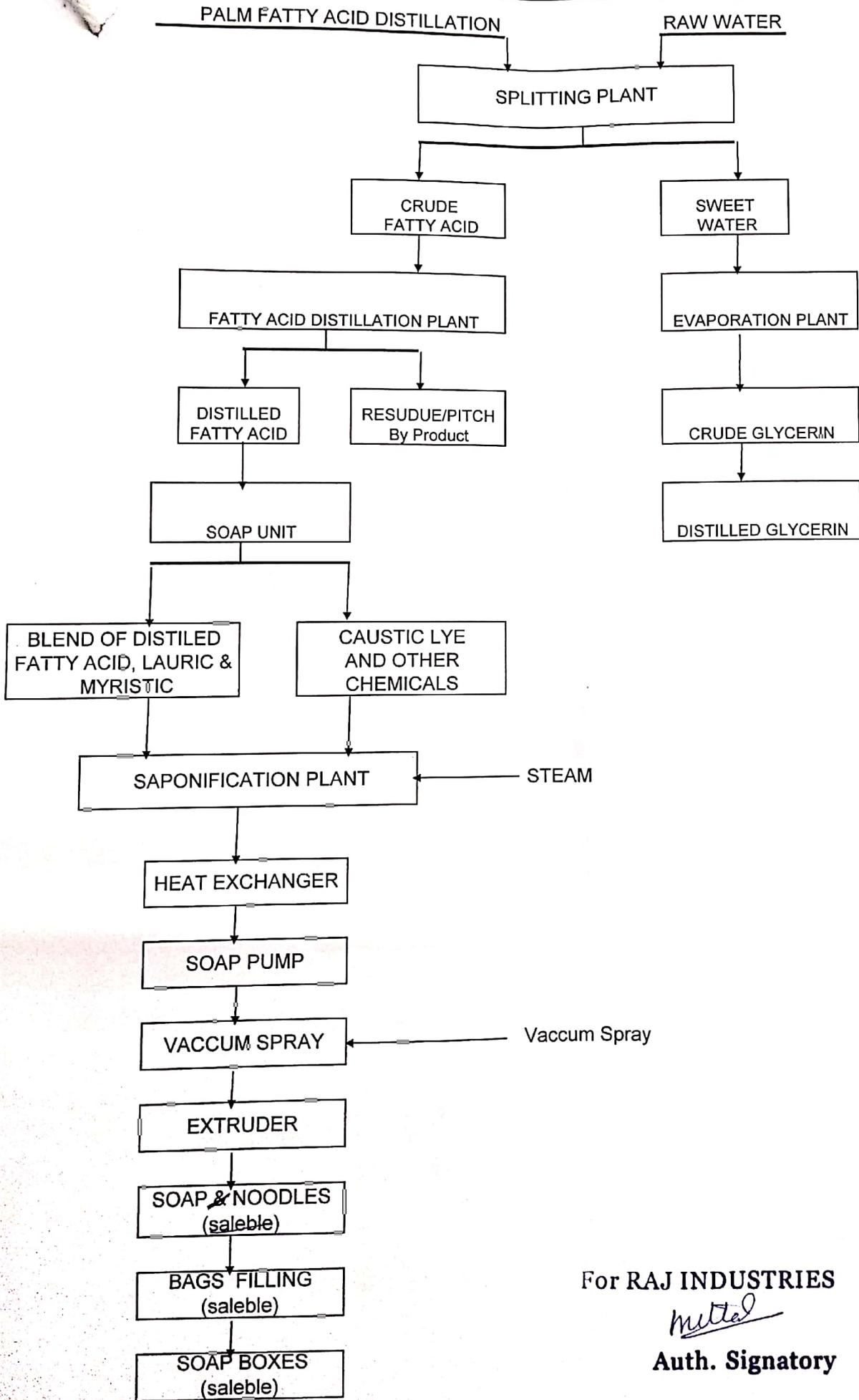
1. The Regional office, HPSPCB, Baddi for information and necessary action please.

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**Aditya Negi, IAS**  
**Member Secretary**  
**For & on behalf of**  
**( H. P. State Pollution Control Board)**

# MANUFACTURING PROCESS OF FATTY ACID PLANT SOAP & SOAP NOODLES



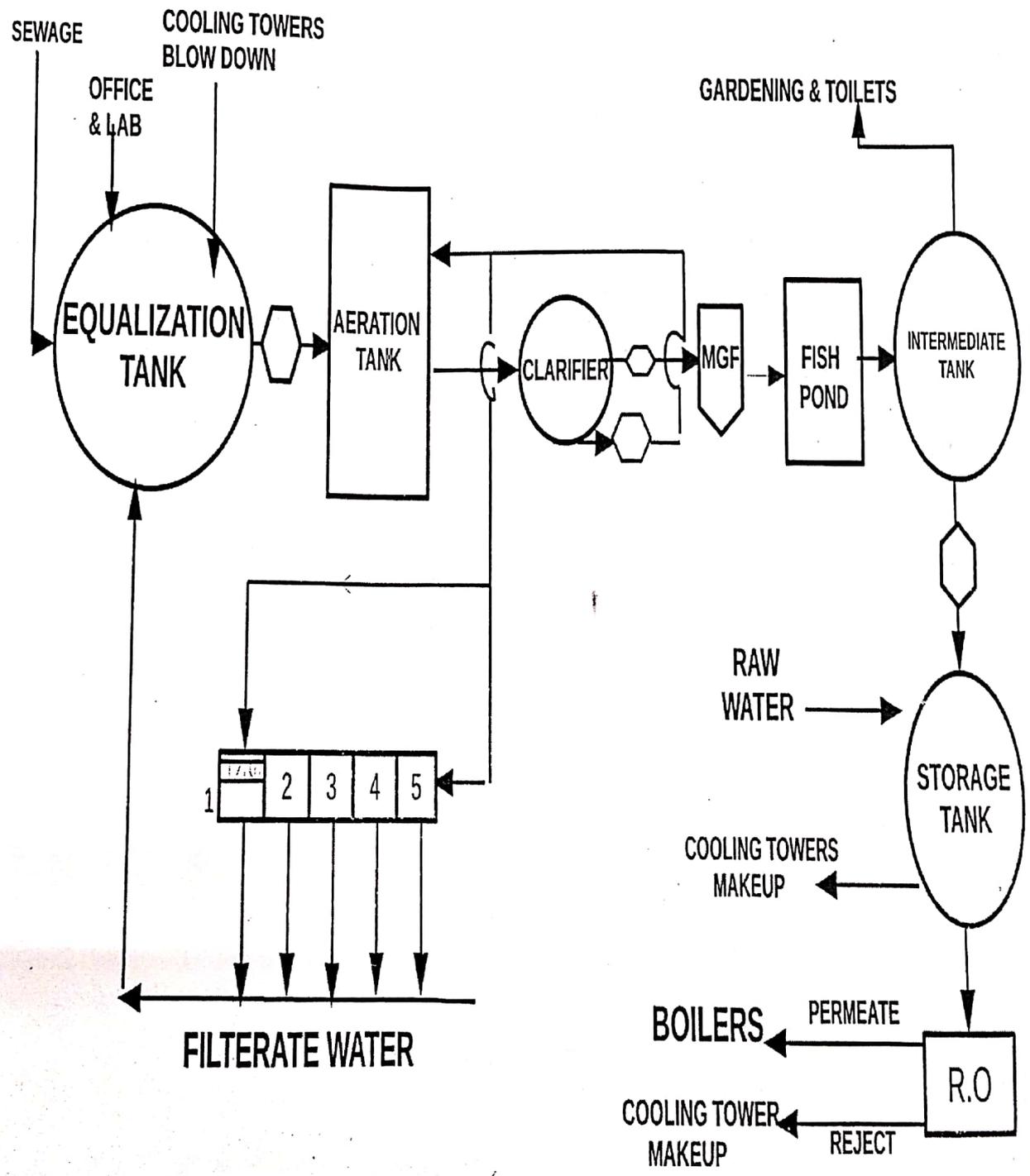
For RAJ INDUSTRIES

*Mittal*

Auth. Signatory

Annexure-R4

# FLOW CHART OF EFFLUENT TREATMENT PLANT



- LEGENDS:-
-  PUMP
  -  FILTER PRESS
  -  SLUDGE BED

JAN. 2020

INDIA - TTA

JAN. 2020

READING TIME 8 AM TO 12.00 PM

DATE	HP BOILER	CONSUMPTION (MT)	ETP GARDENING FLOOR WASHING	CONSUMPTION (MT)	ETP INLET READING (MM)	CONSUMPTION (MM)	ETP OUTLET READING	CONSUMPTION (MT)	RO REJECT READING	CONSUMPTION (MT)	MP BOILER READING	CONSUMPTION (MT)	SIG.
01-01-2020	8491	-	1152.5	07.5	25244.7	35.8	2527.3	33.9	23787.3	25.8	222945.4	26.2	
02-01-2020	8491	-	1160.0	06.5	25380.5	46.3	2551.2	44.8	23813.1	41.2	222971.4	12.0	
03-01-2020	8491	-	1166.5	07.2	25326.2	35.4	2606.0	33.0	23854.3	0.0	222983.4	00.0	
04-01-2020	8491	-	1173.7	8.3	25362.2	33.7	2639.0	31.9	23854.3	10.5	222983.4	16.6	
05-01-2020	8491	-	1182.0	7.4	25395.9	20.6	2670.9	15.2	23864.8	-	223000.0	5.9	
06-01-2020	8491	05	1189.4	5.2	25416.5	44.3	2686.1	47.6	23864.8	-	223025.3	1.5	
07-01-2020	8496	03	1194.6	4.0	25465.8	30.6	2733.7	27.8	23864.8	-	223007.4	1.2	
08-01-2020	8499	00	1198.6	5.4	25496.4	48.2	2761.8	46.4	23864.8	10.3	223008.6	12.4	
09-01-2020	8499	00	1204.0	12.5	25544.6	44.0	2807.9	43.3	23875.1	65.3	223021.0	110.0	
10-01-2020	8499	24	1216.5	6.0	25580.6	44.0	2851.2	43.0	23940.4	71.9	223131.0	126.5	
11-01-2020	8523	20	1222.5	6.0	25632.6	55.1	2894.2	54.0	24012.3	79.0	223257.5	143.0	
12-01-2020	8543	19	1228.5	6.0	25687.7	49.5	2948.2	48.0	24092.1	70	223400.5	125.7	
13-01-2020	8562	20	1234.5	0.5	25737.2	45.5	2996.2	44.4	24162.1	71.6	223526.2	128.3	
14-01-2020	8582	20	1239.5	0.7	25782.7	56.4	3040.6	52.2	24233.7	76.1	223654.5	138.4	
15-01-2020	8602	20	1246.5	0.5	25839.1	52.1	3092.8	51.2	24309.8	78.4	223772.9	143.6	
16-01-2020	8622	21	1251.5	0.7	25891.2	57.0	3144.0	56.3	24382.2	74.2	223916.5	136.1	
17-01-2020	8643	20	1258.5	0.7	25948.2	83.7	3200.3	54.3	24462.4	76.2	224054.6	131.2	
18-01-2020	8663	22	1265.5	0.6	26001.9	49.2	3254.6	48.1	24538.6	71.3	224191.8	135.1	
19-01-2020	8685	20	1271.5	0.5	26057.1	54.7	3302.7	53.1	24609.9	69.6	224321.9	117.7	
20-01-2020	8705	19	1276.5	0.6	26105.8	57.1	3355.0	55.7	24679.5	65.7	224444.6	108.7	
21-01-2020	8724	21	1282.5	0.3	26162.9	48.9	3411.5	47.1	24745.2	61.0	224553.3	104.3	
22-01-2020	8745	21	1285.5	0.6	26211.8	49.1	3458.6	48.7	24807.0	59.31	224657.6	95.2	
23-01-2020	8766	20	1291.5	0.6	26260.9	49.1	3507.3	48.4	24866.3	56.9	224752.0	92.3	
24-01-2020	8786	18	1297.5	0.5	26310.0	47.1	3555.7	46.3	24923.2	64.2	224845.1	111.6	
25-01-2020	8804	22	1302.5	0.5	26357.1	51.0	3602.0	44.1	24987.4	61.6	224938.7	100.9	
26-01-2020	8826	16	1307.5	0.6	26408.1	48.7	3651.1	47.1	25049.0	53.6	225032.6	88.2	
27-01-2020	8842	06	1313.5	7.4	26456.8	45.1	3698.2	43.7	25102.6	52.3	225145.0	96.6	
28-01-2020	8848	22	1320.9	6.2	26501.9	42.4	3741.9	40.5	25154.9	56.0	225242.4	94.1	
29-01-2020	8870	21	1327.1	6.0	26544.3	43.0	3782.4	42.4	25210.9	50.06	225336.5	81.0	
30-01-2020	8891	25	1333.1	6.0	26587.3	43.4	3824.8	42.6	25260.6	55.93	225417.5	80.1	
31-01-2020	8916	23	1338.1	5.0	26630.7	42.2	3867.6	41.1	25316.33	60.38	225505.6	101.3	

For RAJ INDUSTRIES

Milind



# ENERGY METER ETR

PAGE NO. \_\_\_\_\_  
DATE: / /

Date	Time	Meter No.	Unit	
01/01/2020	8:00 AM	605872	198	
02/01/2020	8:00 AM	606070	210	
03/01/2020	8:00 AM	606280	194	
04/01/2020	08:00 AM	606474	186	
05/01/2020	08:00 AM	606660	169	
06/01/2020	08:00 AM	606829	200	
07/01/2020	08:00 AM	607029	194	
08/01/2020	08:00 AM	607223	209	
09/01/2020	08:00 AM	607432	254	
10/01/2020	08:00 AM	607686	276	
11/01/2020	08:00 AM	607962	273	
12/01/2020	8:00 AM	608235	269	
13/01/2020	8:00 AM	608504	241	14/01/20
14/01/2020	8:00 AM	608745	237	
15/01/2020	8:00 AM	608982	260	
16/01/2020	8:00 AM	609242	247	17/01/202
17/01/2020	8:00 AM	609489	254	
18/01/2020	8:00 AM	609743	241	
19/01/2020	8:00 AM	609984	277	
20/01/2020	8:00 AM	610261	249	
21/01/2020	8:00 AM	610510	247	23/01/2020
22/01/2020	8:00 AM	610757	260	
23/01/2020	8:00 AM	611025	259	
24/01/2020	8:00 AM	611284	254	
25/01/2020	8:00 AM	611538	245	
26/01/2020	8:00 AM	611783	226	25/01/2020
27/01/2020	8:00 AM	612009	255	
28/01/2020	8:00 AM	612264	297	
29/01/2020	8:00 AM	612561	269	
30/01/2020	8:00 AM	612830	262	
31/01/2020	8:00 AM	613092	271	30/01/2020

**For RAJ INDUSTRIES**

Feb - 2020

# Energy Meter - ETP

PAGE NO.   
 Receipts

Date	Time	Reading	Unit	Receipts
01-02-2020	8:00 AM	613363	274	/
02-02-2020	8:00 AM	613637	247	
03-02-2020	8:00 AM	613884	224	
04-02-2020	8:00 AM	614108	241	
05-02-2020	8:00 AM	614349	253	
06-02-2020	8:00 AM	614602	244	
07-02-2020	8:00 AM	614846	227	
08-02-2020	8:00 AM	615073	249	
09-02-2020	8:00 AM	615322	265	
10-02-2020	8:00 AM	615587	256	
11-02-2020	8:00 AM	615843	272	
12-02-2020	8:00 AM	616115	260	
13-02-2020	8:00 AM	616375	276	
14-02-2020	8:00 AM	616651	258	
15-02-2020	8:00 AM	616909	265	
16-02-2020	8:00 AM	617174	259	
17-02-2020	8:00 AM	617433	269	
18-02-2020	8:00 AM	617702	101	
19-		617803	165	101
		(Constant Saver) P. U. Reddy		
19/2/2020	8:00 AM	617968		

For RAJ INDUSTRIES

*M. Reddy*  
Auth. Signatory

SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN:U33130HP2005PLCN1303

GSTIN: 02AAJCS764731ZE

FORM 10 [See Rule 19(1)]

25235



MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's Name and mailing address (including Phone No. and e-mail)	RAJ INDUSTRIES Vill. Balamura Block Majra, Tal. Nalagarh Distt. Solan (H.P.)
	GSTIN	02AAJCS764731ZE
2.	Sender's Authorization No.	
3.	Manifest Document No.	25235
4.	Transporter's name and address (including Phone No. and e-mail)	Shivalik Solid Waste Management Ltd. Vill. Majra, P.O. Dabhota, Teh. Nalagarh. Distt. Solan (H.P.)
5.	Type of Vehicle	(Truck / Tanker/ Special Vehicle)
6.	Transporter's registration no.	N-021/08
7.	Vehicle registration no.	HP 1020342
8.	Receiver's Name and mailing address (including Phone No. and e-mail)	Shivalik Solid Waste Management Ltd. Vill. Majra, P.O. Dabhota, Teh. Nalagarh. Distt. Solan (H.P.) Ph. No.: 01795-260427. e-mail:
9.	Receiver's Authorization No.	N-021/08
10.	Waste Description	ETP SLUDGE
11.	Total quantity No. of containers	2.640 KGS..... m3 or MT (wt. 34.3) ..... Nos.
12.	Physical Form	(Solid/Semi- Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information	USE ALL PPE'S WHILE HANDLING SLUDGE
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name and stamp : For RAJ INDUSTRIES <i>Mitoo</i>	Signature : Auth. Signatory
		Day Month Year 30 - 12 - 2018
15.	Transporter acknowledgement of receipt of Wastes	
	Name and stamp : A/s. Shivalik Solid Waste Management Ltd. Village Majra (Dabhota) Teh. Nalagarh	Signature:
		Day Month Year 30 - 12 - 2018
16.	Receiver's certification for receipt of hazardous and other waste	
	Name and stamp :	Signature:
		Day Month Year 30 - 12 - 2018

Yellow Copy

SHIVALIK SOLID WASTE MANAGEMENT LTD.

GEN: U29436P/002PL/00000  
GSTIN: 02AAJG87867042

19700

Signature  
Stamp with  
Sign.

FORM 10 [See Rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1. Sender's Name and mailing address (including Phone No. and e-mail)	M/s Kaj Industries Vill. age Solan Badli Road, Nalagarh Dist. Solan
Phone No. :	835281287
e-mail :	reksh.mittal@kajind.com
2. Sender's Authorization No.	
3. Manifest Document No.	19700
4. Transporter's name and address (including Phone No. and e-mail)	Shivalik Solid Waste Management Ltd. Vill. Majra, P.O. Dabhota, Teh. Nalagarh, Dist. Solan (H.P.)
5. Type of Vehicle	(Truck / Tanker / Special Vehicle)
6. Transporter's registration no.	N-021/08
7. Vehicle registration no.	HP04D742
8. Receiver's Name and mailing address (including Phone No. and e-mail)	Shivalik Solid Waste Management Ltd. Vill. Majra, P.O. Dabhota, Teh. Nalagarh, Dist. Solan (H.P. Ph. No.: 01795-260427, e-mail:
9. Receiver's Authorization No.	N-021/08
10. Waste Description	Used Mobil Oil
11. Total quantity No. of containers	..... m3 or MT ..... Nos.
12. Physical Form	(Solid/Semi- Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13. Special handling instructions and additional information	
4. Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
Auth. Signature	
Name and stamp :	Signature : Day Month Year 07-03-2009
Transporter acknowledgement of receipt of Wastes	
Name and stamp :	Signature : Day Month Year 07-03-2009
Receiver's certification for receipt of hazardous and other waste	
Name and stamp :	Signature : Day Month Year 07-03-2009

Yellow Copy



H.P. STATE POLLUTION CONTROL BOARD  
HIM PARIVESH, PHASE-III  
NEW SHIMLA-171009

ANNEXURE - R-II

No. PCB/228/M/s. Raj Industries/2020-

Dated:

To

M/s. Raj Industries,  
Village Belidyore, Tehsil Nalagarh,  
Distt. Solan, HP.

Subject: Directions under Water (Prevention and Control of Pollution) Act, 1974  
and Air (Prevention and Control of Pollution) Act, 1981.

Whereas Official Note No.PCB-CWPIL No.671/2017-3371 dated 28.2.2020 received alongwith copy of report submitted by Senior Environmental Engineer, Parwanoo in compliance to order dated 27.1.2020 passed by Hon'ble NGT in OA No. 15/2020 titled BBN Pollution Suits Vs State of Himachal Pradesh pending before the Hon'ble NGT Delhi related to M/s. Raj Industries, Village Belidyore, Tehsil Nalagarh, Distt. Solan, HP.

Whereas in compliance to the orders of Hon'ble NGT and this office letter No.PCB-(DL-276)/OA No.15/2020-1642 dated 31.1.2020, Senior Environmental Engineer, Parwanoo and Junior Environmental Engineer, Baddi inspected the unit and recommended that (i) unit shall install data logger with continuous display system and results shall be displayed in public domain on real time basis on State Board website (ii) unit shall make provision of CCTV camera which shall continuously take the footage of the operation of Effluent Treatment Plant with data backup of one month.

Now, therefore, in exercise of the powers conferred under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 and in consideration of the facts stated above, the H.P. State Pollution Control Board hereby directs you to (i) install data logger with continuous display system and results shall be displayed in public domain on real time basis on State Board website (ii) make provision of CCTV camera which shall continuously take the footage of the operation of Effluent Treatment Plant with data backup of one month and submit compliance report within 15 days.

(Aditya Negi, IAS)  
Member Secretary

No. PCB/228/M/s. Raj Industries/2020- 36/3-15

Dated: 3.3.2020

Copy forwarded to the following:

1. The Regional Officer, H.P. State Pollution Control Board Baddi, Distt. Solan HP for information and directed to submit ATR within stipulated period to HQ for further action in the matter.
2. The Senior Law Officer, HPSPCB for information in reference to Urgent Official Note No.PCB-CWPIL No.671/2017-3371 dated 28.2.2020 for information and necessary action.
3. The Case File.

(Aditya Negi, IAS)  
Member Secretary